

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 54 of 2019

M/s. Pick Up Credit & Trading Co. Pvt. Ltd., ... Appellant

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Prabhat Kumar Sinha, Advocate

For the Respondents: Mr. Gaurang Jajodia, A.C. to S.C.-I

Oral Order

06/Dated: 13.04.2021

Asp prayed on behalf of the respondents-State, put up this case
on 27.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)